Sl.No	Name of the Federation
46.	Cycling Federation of India
47.	Ball Badminton Federation of India
48.	Wushu Association of India
49.	Jump Rope Federation of India
50.	Indian Body Builders Federation.
51.	Bridge Federation of India
52.	Net Ball Federation of India
53.	Judo Federation of India

Suspension of IOC

2632. SHRI N.K. SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Olympic Association continues to remain suspended;
- (b) if so, the details thereof;
- (c) whether Indian athletes can compete in Olympic events at the international level under the National Flag;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) The International Olympic Committee (IOC) at its Executive Board meeting held on 4th December 2012 took a decision to suspend the Indian Olympic Association (IOA). Reasons cited by IOC for suspension of IOA are IOA's failure to comply with the Olympic Charter and its statutes, failure to inform the IOC in a timely manner, and as a protective measure against Government interference in the IOA's election process. The Executive Board of IOC has also confirmed that the IOA

is not entitled to hold any elections until all pending issues are resolved and the Executive Board decides to lift the suspension.

(c) to (e) On account of suspension of IOA by IOC, IOA will no longer be entitled to exercise any activity or right, including financial support, conferred upon it by the Olympic Charter or the IOC until the suspension is lifted by the Executive Board. As a corollary, since Indian teams to multi-disciplinary sports events are nominated by the IOA, the Indian teams will not be in a position to compete in such events under the Indian National Flag.

The decision to suspend the IOA is not likely to have an impact on Indian, participation an international sporting events in the immediate future, as the next Asian Games and Commonwealth Games are to be held in 2014 and the next Olympic Games in 2016. It is expected that the matter relating to suspension of IOA by IOC will be resolved much before these Games.

The Government is committed to take all possible measures to protect the interests of the Indian sportspersons so that they can continue to participate in international sports meets under the Indian National Flag.

Scheme for development of sporting skills in SCs/STs youths

- 2633. SHRI AAYANUR MANJUNATHA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government proposes to introduce any scheme for developing sporting skills among physically challenged/Below Poverty Line/Scheduled Castes/ Scheduled Tribes youths by adopting new technology so that they could compete at national and international level games;
 - (b) if so, the scheme-wise and State-wise details thereof; and
- (c) if not, the reasons therefor and the steps taken/proposed to be taken by Government to promote the said youths in the field of sports?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (c) All Schemes of the Ministry of Youth Affairs and Sports and autonomous organizations under its control *viz.*, Sports Authority of India (SAI), Lakshmibai National Institute of Physical Education